

**CORRIGENDUM
COURT NO. 32
HON'BLE MR. JUSTICE GIRISH KATHPALIA**

NOTE: CRL.REV.P(NI) LISTED AT ITEM NO. 84 MAY BE READ AS UNDER:

SUSPENSION OF SENTENCE			
84	CRL.REV.P.(NI)-89/2025 CRL.M.(BAIL) 682/2025 CRL.M.A. 11497/2025	SANTOSH KUMAR DUBEY V/s HANSRAJ BASHANI	SANJAY MANI TRIPATHI, SANJAY MANI TRIPATHI, AKSHAT AGGARWAL
		OTHER DETAILS OF ADVOCATES: SANJAY MANI (SANJAYMTRIPATHI@GMAIL.COM)(9312815897) (PETITIONER) LAW HAWKS(LAWHAWKS68@GMAIL.COM)(0)(RESPONDENT) RAJNISH KUMAR(ADVOCATERAJNISH87@GMAIL.COM)(9910396889) (PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM) (9891919167)(RESPONDENT) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM) (9999505171)(PETITIONER)	
			IN TOP FIVE MATTERS OF THE ADVANCE LIST.

DELETION NOTES

1. FAO(OS) (COMM) 55/2025 LISTED BEFORE HON'BLE DB-III AT ITEM NO.90 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-II
2. CM.APPL.22430/2025 In W.P.(C)13667/2018 LISTED BEFORE HON'BLE MR. JUSTICE PRATEEK JALAN AT ITEM NO.63 IS DELETED AS THE SAID APPLICATION i.e.CM.APPL.22430/2025 HEARD AND TAKEN UP ON 15.04.2025
3. CRL.REV.P. 37/2025 LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI AT ITEM NO. 14 IS DELETED AS THE SAME IS FIXED FOR 17.05.2025
4. W.P.(CRL.) 1204/2024 LISTED BEFORE HON'BLE MR. JUSTICE GIRISH KATHPALIA AT ITEM NO. 52 IN THE ADVANCE CAUSE LIST IS DELETED AS THE CRL.M.A. 11508/2025 IN W.P.(CRL.) 1204/2024 IS LISTED BEFORE THE SAME BENCH IN THE SUPPLEMENTARY CAUSE LIST.
5. CRL.W. 1213/2025 LISTED BEFORE SHRI. SUMEET ANAND, JOINT REGISTRAR (JUDICIAL) AT ITEM NO. 33 IS DELETED AS THE SAME IS RETURNED TO FILING COUNTER.

HIGH COURT OF DELHI
16.04.2025

REGISTRAR (LISTING)